

with and are wholly dependent on the employee.

The term "Family" under the C. G. H. S. includes the wife or husband, children, or step children and parents who are mainly dependent on and residing with the Government servant concerned. A limit has, however, been laid down for purposes of this rule on the parent's income which should not exceed the maximum of Rs. 250/- P.M.

Though the Railway Medical Attendance Rules exclude father, these do include unmarried or widowed sisters of any age or brothers/step brothers under 21 years of age and to a limited extent, private servants of Railway employees, these privileges are not enjoyed by the Central Government employees under the C. G. H. S.

In view of the above, the present is not considered opportune time for further liberalisation of the Railway Medical Attendance Rules.

Promotion of Drivers Grade 'B'
(North Eastern Railway)

5396. SHRI R. V. BADE: Will the Minister of RAILWAYS be pleased to state:

(a) whether the Railway Board have issued instructions that vacancies in the cadre of Loco Foremen, Loco Inspectors and Power Controllers should be filled up by promoting Drivers Grade 'B' only;

(b) if so, whether over North Eastern Railway, these vacancies are being filled up from Drivers grade 'C' in violation of the instruction mentioned in part (a) above; and

(c) the remedial steps proposed to be taken by the Administration in the matter?

THE MINISTER OF RAILWAYS (SHRI HANUMANTHAIYA): (a) No.

(b) and (c). Do not arise.

Erosion in Tiruchendur-Cape Comorin Area in Tamil Nadu

5397. SHRI M. S. SIVASAMY: Will the Minister of IRRIGATION AND POWER be pleased to state:

(a) whether Tiruchendur-Cape Comorin area in Tamil Nadu is being slowly and steadily eroded by sea;

(b) whether the world famous ancient monuments on the sea coast are in danger; and

(c) if so, what Government propose to do in this matter?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SHRI B. N. KUREEL): (a) and (b). The Government are aware of the sea-erosion problem in the Tiruchendur-Kanyakumari area in Tamil Nadu. The State Government have only reported threat of erosion to the ancient Subramanyaswami Temple at Tiruchendur and not to any other ancient monument.

(c) The State Government have proposed protective works at Earmanthurai, Midalamthurai, Pallamthurai, Malamanakudi in Kanyakumari district and at Manappadu in Tuticorin taluk and the collection of field data for formulating protective works to arrest sea erosion in the State, for which a provision of Rs. 10 lakhs has been included in the Flood Control sector of the Fourth Plan of the State. The expenditure on these works during 1970-71 was about Rs. 2.6 lakhs. A provision of Rs. 4.5 lakhs has been included in the Annual Plan, 1971-72.

The Hindu Religious and Charitable Endowment Department of the Government of Tamil Nadu have also prepared a scheme for the construction of a protective bund on the shore on the eastern side of the Subramanyaswami Temple at Tiruchendur. The State Government had approached the Ministry of Education and Social Welfare last in June, 1970, for financial aid to the tune of Rs. 6,07,500/- for the scheme. The request of the State Government was considered by the Government of India but it was not found possible to agree to the request of the State Government. The State Government were advised to tackle the problem themselves with the Cooperation of the Temple authorities.

Programme for the Transportation of Cardamom by Railway Wagons

5398. SHRI M. S. SIVASAMY: Will the Minister of RAILWAYS be pleased to state the programme chalked out to meet the recurring shortage of wagons for carrying cardamom?